

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.06.2020 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 386 of 2020	Hector Reality Ventures Pvt. Ltd., Through its Director, Sandeep Ralhan Vs. Anand Prakash Soni & Ors.	Manoj K. Srivastwa	

For Admission (After Notice)

2.	Comp. App. (AT) No. 80 of 2020	Gurukripa Ayurvedic Heritage Pvt. Ltd. Vs. K Balagangadharan & Ors.	K. Parameshwar	
3.	Comp. App. (AT) No. 81 of 2020	Aruna Unnikrishanan & Anr. Vs. K Balagangadharan & Ors.	Abid Ali Beeran	

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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar